

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:560  
ANSWERED ON:26.02.2015  
NIRMAL BHARAT ABHIYAN  
Maganti Shri Murali Mohan

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) the funds allocated/released to various States/UTs including Andhra Pradesh and Telangana under Swachh Bharat Mission (SBM) so far, State/UTwise;
- (b) whether the Government is facing some difficulties in the implementation of SBM, if so, the details thereof and the steps taken by the Government to remove such difficulties;
- (c) the number of toilets constructed under Nirmal Bharat Abhiyan (NBA) in rural areas during each of the last three years and the current year, State/UT-wise;
- (d) whether any financial assistance has been received from private companies, PSUs under Corporate Social responsibility activities, if so, the details thereof; and
- (e) whether the Government is contemplating to invite Public Private Partnership (PPP) in sanitation sector and also in supply of drinking water in rural areas, if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAM KRIPAL YADAV)

- (a) Since Swachh Bharat Mission (SBM) is demand driven scheme, so no state-wise allocations are made. However, central share released to States/UTs including Andhra Pradesh and Telangana during the year 2014-15 (Upto January, 2015) is at Annexure-1.
- (b) No Madam.
- (c) The number of toilets reported by the States to be constructed under Total Sanitation Campaign(TSC) / Nirmal Bharat Abhiyan (NBA)/Swachh Bharat Mission (Gramin) in rural areas, State/UT-wise, during each of the last three years and the current year is at Annexure-2
- (d) The Ministry of Drinking Water and Sanitation has issued guidelines to facilitate the utilisation of Corporate Social Responsibility (CSR) funds in rural sanitation activities. States can use these guidelines as a base to develop their own procedure to attract/receive and utilise CSR funds. Many Corporates have announced taking up works in rural sanitation, which they carrying out in consultation with state, district and local governments. Details are available at the decentralised levels.
- (e) Under Swachh Bharat Mission (Gramin) guidelines as well as the National Rural Drinking Water Programme guidelines, Public Private Partnership (PPP) projects are permissible.